

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**Judicial Service - Junior Civil Judges - Transfers and Postings -
ORDERS - ISSUED.**

ROC.NO.5234/2015-B.SPL.

NOTIFICATION NO.1056-B.SPL.

DATED:27.08.2015

READ:

High Court's Notification No.964-B.Spl., dated 21.07.2015.

**The High Court is pleased to order the following Transfer
and Posting:-**

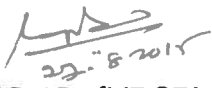
Smt. A.Kanchana Reddy, Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar, is transferred and posted as Administrative Officer, Andhra Pradesh Judicial Academy, Secunderabad (post kept vacant).

- i) Smt. A.Kanchana Reddy, will immediately handover charge of her post and also the post of Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar, which post she is holding full additional charge, during the leave period of Smt. Kshama Deshpande, to the Junior Civil Judge, Mahabubnagar and proceed to her new station. She shall take charge of her post from the Assistant Director, Andhra Pradesh Judicial Academy, Secunderabad.
- ii) The Junior Civil Judge, Mahabubnagar, will be in full additional charge of the posts of Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar and Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar, till Smt. Kshama Deshpande, assume charge as Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar after expiry of leave.

Contd...2.

- iii) Smt. Kshama Deshpande, after expiry of her leave, shall take charge of her post and also the post of Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar from Junior Civil Judge, Mahabubnagar and she will be in full additional charge of the post of Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar, until further orders.

NOTE: The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving/joining duty.


22.5.2015
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Telangana Hyderabad.
7. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Andhra Pradesh, Hyderabad.
8. The Director of Treasuries and Accounts, Hyderabad
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad
10. The Assistant Director, Andhra Pradesh Judicial Academy, Secunderabad
11. The Administrative Officer, Andhra Pradesh Judicial Academy, Secunderabad
12. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
13. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
14. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad

15. The Prl. District and Sessions Judge, Mahabubnagar
16. The I Addl. District and Sessions Judge, Mahabubnagar
17. The Junior Civil Judge, Mahabubnagar.
18. The Special Judicial Magistrate of First Class, Excise Court, Mahabubnagar
19. The Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar
20. The District Treasury Officer, Mahabubnagar

21. **THE SECTION OFFICERS:-**
 - (a) B.Section; (b) Computer Section; (c) D-I Budget;
 - (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell;
 - (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.